

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition for Special Leave to Appeal (Civil) No. 8270 of 2005

STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

BACCHA LAL & ANR.

Respondent(s)

(With office report)

Date: 04/01/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Amit Sharma, Adv.

Ms. Vibha Datta Makhija, Adv.

For Respondent(s) Mr. B.K.Satiya, Adv.

UPON hearing counsel the Court made the following

O R D E R

for, to Four weeks' time more is granted, as last chance, as prayed
file

counter affidavit.

Whether counter affidavit is filed or not, list before the Hon'ble Court

after the expiry of the aforesaid period of four weeks.

ar)

(B. Sudheendra Kum

rar

Regist